

TO BE HEARD ON MONDAY THE 16TH DAY OF MARCH 2020 AT 10.30 A.M.

COURT NO. 17

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FINAL HEARING CASES  
THE MANAGEMENT OF SOUTHERN  
VS  
1 WP/30687/2004 THE SECRETARY TO GOVERNMENT AND M/S.T.S.GOPALAN & CO  
(Labour) 7 OTHERS. S.RAVINDRAN  
-----  
AGP (W) FOR R1  
R2-TRIBUNAL  
R-3 SISCO CONTRACT EMPLOYEES UNION, 4  
ROAD, KULLAMUDAYANURPOST, METTUR TALUK,  
SALEM DT.  
R-4 METROPOLITAN EQUIPMENTS & CONSULTANTS  
PVT. LTD. C/O.SOUTHERN IRON & STEEL  
COMPANY LTD. SALEM DIST.  
R-5 SAMI CONSTRUCTIONS C/O.SOUTHERN IRON &  
STEEL CO.,LTD., BY PROP. S.MANIVEL SALEM  
DIST.  
R-6 K.C.RAJENDRAN C/O.SOUTHERN IRON AND  
STEEL COMPANY LTD., MECHERI SALEM DISTRICT  
R-7 DYNAMIC CONTRACTORS C/O.SOUTHERN IRON  
& STEEL COMPANY LTD., BY PROP. S.ELANGO,  
SALEM DIST.  
R-8 SUNFLAG ENGINEERING C/O.SOUTHERN IRON  
AND STEEL COMPANY LTD., BY PROP.  
K.RATHINAM, SALEM DIST.

AND  
WPMP 37173/2004 THE MANAGEMENT OF SOUTHERN M/S.T.S.GOPALAN  
VS  
THE SECRETARY TO GOVERNMENT AND  
7 OTHERS. -----

2 WP/37488/2004 N.ELUMALAI M/S S.SELVATHIRUMURUGAN  
(Service) VS A.VASANTHI  
THE STATE OF TAMILNADU REP. AND  
ANOTHER. -----  
SPL.G.P. FOR R1 & R2

AND  
WPMP 44967/2004 N.ELUMALAI M/S S.SELVATHIRUMURUGAN  
VS A.VASANTHI  
THE STATE OF TAMILNADU REP. AND  
ANOTHER. -----

3 WP/29380/2005 V. VENKATESAN, M/S AL.GANTHIMATHI  
(Service) VS T.PONRAMKUMAR  
THE TAMILNADU PUBLIC SERVICE AND  
2 OTHERS. -----  
MS.C.N.G.NIRAIMATHI SC TNPSC  
FOR R1  
AGP(W) FOR R2  
R-3 S. ARUL KUMARAN, 3, VIVEKANANDAR  
STREET, AMMAPETTAI, SALEM - 636 003.

AND  
WPMP 32209/2005 For Direction V. VENKATESAN, M/S AL.GANTHIMATHI  
VS CT.MURUGAPPAN  
THE TAMILNADU PUBLIC SERVICE AND  
2 OTHERS. -----

4 WP/22544/2008 A. ELUMALAI M/S K.VASUDEVAN  
(Service) VS S.BABU  
STATE OF TAMILNADU AND 3 OTHERS. N.KARTHIKEYAN  
-----  
MR.K.M.RAMESH (VAKALAT NOT FILED)  
M/S. K.M.RAMESH, V.SUBRAMANI, S.APUNU,  
V.SIVARAMAN DT 10/2/2020  
-----  
M/S.R.S.SELVAM GA FOR R1 TO R4 DT 3/8/2018  
AGP (W) FOR RR1 TO 3

5 WP/2201/2009 DR.S.RAJAKUMARI, PH.D., M/S.R.JAYAPRAKASH  
(Service) VS PA.SUDESH KUMAR  
THE REGISTRAR -----  
M/S.N. KAVITHA FOR BHARATHIAR  
UNIVERSITY  
M/S. L.P.SHANMUGASUNDARAM FOR R1 DT  
3/3/2020

MP.3/2009  
R.T.ARANGESWARAN AND 4 OTHERS.  
VS  
6 WP/2702/2009 THE CHAIRMAN AND 2 OTHERS. M/S.G.ANANDAKUMAR  
(Service) P.THAMIZHARASI  
-----  
MRS.R.VARALAKSHMI TNEB STANDING  
COUNSEL FOR RESPONDENTS

7 WP/5352/2009 T.VINCENT M/S.S.SIVAKUMAR  
(Service) VS P.VENKATRAMAN  
THE SECONDARY, STATE OF AND 2  
OTHERS. K.MAYURAPRIYAN  
-----  
AGP (W) FOR RR1 TO 3

8 WP/12094/2009 E.MALARVIZHI M/S.P.RAJENDRAN  
(Service) VS P.MOHANRAJ  
THE PROJECT COORDINATOR, AND 2  
OTHERS. P.MANOJ KUMAR  
-----  
AGP (W) FOR RR1 TO 3  
(COUNTER FILED)

|                                   |                                                                                                               |                                                                                                                                                                                                                                                                                                          |
|-----------------------------------|---------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| AND<br>WP 15872/2009<br>(Service) | R.NAGALAKSHMI<br>VS<br>THE COMMISSIONER OF SOCIAL AND<br>ANOTHER.                                             | M/S.P.RAJENDRAN<br>P.MOHANRAJ<br>P.MANOJ KUMAR<br>-----<br>AGP (W) FOR RR1 AND 2                                                                                                                                                                                                                         |
| 9 WP/12700/2009<br>(Service)      | P. SUBRAMANIAM<br>VS<br>THE JOINT DIRECTOR OF HEALTH AND<br>ANOTHER.                                          | M/S.S.S.JHOTHIVANI<br>I.DEEPA FOR PETITIONER<br>-----<br>R-1 THE JOINT DIRECTOR OF HEALTH SERVICES,<br>NAMAKKAL AND DT.<br>R-2 THE DISTRICT EMPLOYMENT OFFICER,<br>NAMAKKAL AND DT.<br>COUNTER AFFIDAVIT FILED<br>AGP (W) FOR RR1 AND 2                                                                  |
| 10 WP/15353/2009<br>(Service)     | K.A. SIVAKUMARAN<br>VS<br>THE REGISTRAR AND 3 OTHERS.                                                         | M/S.A.E.KALAISELVAN<br>G.SREEDEVI<br>-----<br>SPL.G.P. (CO-OP) FOR RR1 TO 3<br>M/S.M.S.PALANI SWAMY<br>V.RAVI CHANDRAN<br>S.P.YUARAJ FOR R4                                                                                                                                                              |
| AND<br>WMP 20512/2017             | Deletion of the name of<br>petitioner<br>THE REGISTRAR OF COOPERATIVE<br>VS<br>K.A. SIVAKUMARAN AND 3 OTHERS. | M/S.L.P.SHANMUGASUNDARAM<br>SPL. GOVT. PLEADER (COOP)<br>-----                                                                                                                                                                                                                                           |
| 11 WP/18071/2009<br>(Service)     | G. PREM KUMAR<br>VS<br>THE CHENNAI METROPOLITAN AND 2<br>OTHERS.                                              | M/S.V.JAYACHANDRAN&ASSOCIATES<br>-----<br>M/S B.SHANTHA KUMAR<br>S.BHARATH KUMAR FOR RR1 TO3                                                                                                                                                                                                             |
| 12 WP/19548/2009<br>(Service)     | J.JAYARAJ<br>VS<br>DIRECTOR GENERAL OF POLICE AND 2<br>OTHERS.                                                | M/S.P.V.S.GIRIDHAR AND<br>SAI ASSOCIATES<br>R.CHANDRASEKAR<br>-----<br>R-1 DIRECTOR GENERAL OF POLICE CHENNAI,<br>TAMIL NADU.<br>R-2 DEPUTY GENERAL OF POLICE ARMED POLICE,<br>CHENNAI.<br>R-3 COMMANDANT TN SPECIAL POLICE-II,<br>BN.AVADI, CHENNAI.<br>COUNTER AFFIDAVIT FILED<br>AGP (W) FOR RR1 TO 3 |
| 13 WP/20690/2009<br>(Service)     | S. ARANGASAMY AND 14 OTHERS.<br>VS<br>THE GOVERNMENT OF TAMILNADU AND<br>ANOTHER.                             | M/S.S.SILAMBANAN ASSOCIATES<br>-----<br>AGP (EDUCATION) FOR RR1 AND 2                                                                                                                                                                                                                                    |
| 14 WP/409/2010<br>(Service)       | MP.2/2010 FOR DIRECTION<br>R.KAVITHA,<br>VS<br>THE TAMIL NADU AGRICULTURAL AND<br>2 OTHERS.                   | M/S.A.MOHAMED ISMAIL<br>-----<br>AGP(W) FOR R2<br>AGP(EDN) FOR R3<br>M/S.ABDUL SALEEM FOR R1                                                                                                                                                                                                             |
| 15 WP/8292/2010<br>(Gen. Misc.)   | MP. 1/2010 FOR STAY<br>VOLTAS LIMITED<br>VS<br>THE STATE OF TAMILNADU AND 4<br>OTHERS.                        | MR.N.MUTHUKUMAR<br>K.C.AARTHI<br>-----<br>SPL.GP(TAXES) FOR RR1&2<br>AGP(W) FOR RR3 TO 5                                                                                                                                                                                                                 |
| 16 WP/10016/2010<br>(Service)     | M.SUTHAKAR YESUDIAN,<br>VS<br>THE AGRICULTURE PRODUCTION AND<br>ANOTHER.                                      | M/S.DR.R.GOPINATH<br>S.V.KARTHIKEYAN<br>R.ELIZABETH<br>-----<br>AGP (W) FOR RR1, 2                                                                                                                                                                                                                       |
| 17 WP/10775/2010<br>(Service)     | M.KANNAN<br>VS<br>THE TAMILNADU                                                                               | M/S.J.MUTHUKUMARAN<br>-----<br>M/S.T.CHANDRASEKARAN FOR RR                                                                                                                                                                                                                                               |
| 18 WP/10854/2010<br>(Service)     | S.LEELA<br>VS<br>THE DIRECTOR OF SCHOOL AND 3<br>OTHERS.                                                      | M/S.S.N.RAVICHANDRAN<br>C.SIVALINGAM<br>-----<br>GOVT.PLEADER FOR RR1 TO 4                                                                                                                                                                                                                               |
| 19 WP/10915/2010<br>(Service)     | D.MARTIN JOHN<br>VS<br>THE SUPERINTENDENT OF POLICE AND<br>2 OTHERS.                                          | M/S.G.BALA AND DAISY<br>-----<br>SPL.G.P.(W) FOR RR1 AND 3<br>R2 THE ACCOUNTANT<br>GENERAL(A & E) OF TAMIL NADU<br>NO.361 SALAI CHENNAI-18<br>M/S.V.VIJAY SHANKAR FOR R2                                                                                                                                 |
| 20 WP/11129/2010<br>(Service)     | MP 1/2010 FOR INJUNCTION<br>V.MADHAVAN<br>VS<br>THE CHAIRMAN AND 3 OTHERS.                                    | M/S.R.KANNAN<br>P. SUHADEV<br>V. RAGHUNATHAN<br>P. PALANI<br>-----<br>M/S R.KARTHIKEYAN<br>R.BHARANIDHARAN FOR R1TOR3<br>R4- THE DEPARTMENT PROMOTION<br>COMMITTEE FOR CLASS I POST<br>REP BY CHHAIRMAN<br>CHENNAI PORT TRUST CHENNAI-1                                                                  |

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| 21 | WP/11793/2010<br>(Service)        | MP.1/2010 For Stay<br>V.M.KRISHNAMOORTHY,<br>VS<br>THE SPECIAL OFFICER/ JOINT AND<br>ANOTHER.                                                                    | M/S.R.N.AMARNATH<br>K.SURENDRAN<br>-----<br>M/S P.S.SIVASHANMUGASUNDARAM<br>K.ARUN BABU FOR R1<br>COUNTER AFFIDAVIT FILED<br>AGP (W) FOR R2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 22 | WP/12052/2010<br>(Gen. Misc.)     | MP.1/2010 FOR STAY AND MP.1/2015<br>TO VACATE STAY<br>THE CHIEF SECRETARY TO<br>VS<br>A.SETHU, S/O.ANNAMALAI,                                                    | SPL. GOVT. PLEADER<br>-----<br>R-1 A.SETHU, S/O.ANNAMALAI, 237/202-A<br>PERIYAR PATHAI, CHOOLAIMEDU, CHENNAI 94.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 23 | WP/13333/2010<br>(Service)        | K.SELVARASU, AND 4 OTHERS.<br>VS<br>STATE OF TAMILNADU, AND 3<br>OTHERS.                                                                                         | M/S.K.VASUDEVAN<br>MR.K.M.RAMESH TAKES NOTICE (VAKALAT NOT<br>FILED)<br>P1-K.SELVARASU, S/O.KALIYAMURTHY, KULAMEDU<br>VILLAGE, KADAMBUR POST, GANGAVALLI VIA,<br>ATTUR TALUK, SALEM DISTRICT.<br>P-2 K.KUPPUSAMY, S/O.KALIYANNAN,<br>VELLAIYANKADU, MUTHANAMPALAYAM,<br>S.NATTAMANGALAM, NAMAKKAL DISTRICT.<br>P-3 V.GOVINDARAJ, S/O.VANNAMA NAICKER,<br>4-378, POLAMKUTTAI ROAD, CHELLAMPATTI,<br>NAMAKKAL DISTRICT.<br>P-4 M.GANESAN, S/O.NATESAN, MARAPALAYAM,<br>ILUPULLI POST, ELACHIPALAYAM VIA,<br>TIRUCHENCODE TALUK, NAMAKKAL DISTRICT.<br>P-5 S.MATHIVANAN, S/O.SENKOTTAIYAN, WEST<br>THOTTAM, PALANI NAICKANUR, THALAMPATTI<br>POST, NAMAKKAL DISTRICT.<br>-----<br>SPL GP (F) FOR RR1 TO 4 |
| 24 | WP/13466/2010<br>(Service)        | S.SUNDAR ATMAN<br>VS<br>THE SECRETARY AND ANOTHER.                                                                                                               | M/S.G.THANGAVEL<br>G.RAJA<br>E.SIVANANDAN<br>-----<br>AGP (W) FOR RR1 AND 2<br>COUNTER AFFIDAVIT FILED                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 25 | WP/13949/2010<br>(Service)        | VASANTHA SAMPATH<br>VS<br>THE CHIEF ENGINEER/ AND ANOTHER.                                                                                                       | M/S.D.ARUL THUMILAN<br>S.MADHUSUDANAN<br>C.LINGAM<br>-----<br>M/S.M.VAIDYANATHAN SC FOR TNEB<br>FOR RR1 & 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 26 | WP/14847/2010<br>(Service)        | M.DHASARATHAN<br>VS<br>THE PRINCIPAL COMMISSIONER AND<br>AND ANOTHER.                                                                                            | M/S.DR.P.VASUDEVAN<br>D.SAIRAM KUMAR<br>-----<br>GP TAKES NOTICE FOR R1 AND 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 27 | WP/15668/2010<br>(Service)        | MP.1/2009 FOR STAY IN<br>WP.15668/2010 AND MP.1/2009 FOR<br>STAY IN WP.15669/2010<br>A.MUNISAMY AND 2 OTHERS.<br>VS<br>THE STATE OF TAMIL NADU, AND 2<br>OTHERS. | M/S.G.RAJAN<br>R.RAJARAJAN & K.GURUSAMY RAJA<br>R.DILLI KUMAR<br>-----<br>M/S MALAVIZHI UDAKUMAR FOR R3<br>AGP (W) FOR RR1 AND 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
|    | AND<br>WP 15669/2010<br>(Service) | R.MANIMARAN AND 5 OTHERS.<br>VS<br>THE STATE OF TAMIL NADU, AND 2<br>OTHERS.                                                                                     | M/S.G.RAJAN<br>R.RAJARAJAN & K.GURUSAMY RAJA<br>R.DILLI KUMAR<br>-----<br>M/S MALAVIZHI UDAYAKUMAR FOR R3<br>AGP (W) FOR RR1 AND 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 28 | WP/16546/2010<br>(Service)        | H.NARAYANAPPA,<br>VS<br>THE DISTRICT REVENUE OFFICER,<br>AND ANOTHER.                                                                                            | M/S.P.RAJENDRAN<br>P.MOHANRAJ<br>P.MANOJ KUMAR<br>-----                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| 29 | WP/17047/2010<br>(Service)        | DR.R.MATHAMMAL<br>VS<br>THE STATE OF TAMILNADU AND 2<br>OTHERS.                                                                                                  | M/S.R.SELVAKUMAR<br>-----<br>AGP (W) FOR RR1 TO 3                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 30 | WP/17305/2010<br>(Service)        | TAMIL NADU AGRICULTURAL<br>VS<br>THE SECRETARY TO GOVERNMENT, AND<br>2 OTHERS.                                                                                   | M/S.A.R.NIXON<br>N.SURESH KUMAR<br>-----<br>SPL.G.P.FOR R1 TO R3                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 31 | WP/17350/2010<br>(Gen. Misc.)     | MP. 2/2010 FOR STAY<br>TMT.S.M.PUSHPA,<br>VS<br>STATE OF TAMIL NADU, AND<br>ANOTHER.                                                                             | M/S.S.DORAISAMY<br>V.ELANGOVAN & D.RAJKUMAR<br>-----<br>AGP (W) R1 TO R2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
| 32 | WP/17424/2010<br>(Service)        | T.S.D.GABRIAL,<br>VS<br>NATIONAL AVIATION COMPANY OF AND<br>2 OTHERS.                                                                                            | M/S.V.JEEVAGIRIDHARAN<br>K.ASHOK KUMAR<br>-----<br>M/S N.G.R.PRASAD<br>K.SRINIVASAMURTHY FOR RR1 TO 3<br>COUNTER AFFIDAVIT FILED                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |

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| 33 | WP/17576/2010<br>(Service)    | MP.2/2006 - FOR DIRECTION<br>TAMIL NADU FOREST DEPT. PLOT<br>VS<br>THE STATE OF TAMIL NADU AND 2<br>OTHERS.               | M/S.V.S.JAGADEESAN<br>-----<br>SPL GP (FOREST) FOR RR1 TO 3                                                                                                                                                                                                                                                                                                                                                                                                      |
| 34 | WP/17789/2010<br>(Service)    | R.KESAVAN,<br>VS<br>THE CHIEF ENGINEER (GENERAL),<br>AND 3 OTHERS.                                                        | M/S.R.RENGARAMANUJAM<br>M.VIVEKANANDHAN<br>J.PRATHABAN<br>S.RUDRANATH<br>-----<br>R-1THE CHIEF ENGINEER (GENERAL), HIGHWAYS<br>DEPARTMENT, CHENNAI-5.<br>R-2 THE DIVISIONAL ENGINEER, HIGHWAYS<br>DEPARTMENT, NAGAPATTINAM.<br>R-3 R.PANNERSELVAM, ROAD INSPECTOR,<br>HIGHWAYS DEPARTMENT, SIRKAZHI SUB<br>DIVISION, NAGAPATTINAM DISTRICT.<br>R-4 R.MATHIAZHAGAN, ROAD INSPECTOR,<br>HIGHWAYS DEPARTMENT, MAYILADUDURAI SUB<br>DIVISION, NAGAPATTINAM DISTRICT. |
| 35 | WP/17866/2010<br>(Service)    | D.RAJENDRA RAVIKUMAR,<br>VS<br>THE CHIEF ENGINEER, AND ANOTHER.                                                           | M/S.P.RAJENDRAN<br>P.MOHANRAJ & P.MANOJ KUMAR<br>-----                                                                                                                                                                                                                                                                                                                                                                                                           |
| 36 | WP/18009/2010<br>(Service)    | K.NARAYANASAMI,<br>VS<br>THE SPECIAL OFFICER, AND<br>ANOTHER.                                                             | M/S.T.S.N.PRABHAKARAN<br>-----<br>R2-THE COMMISSIONER DEPT OF<br>SUGAR 690 ANNA SALAI NANDANAM<br>CHENNAI 35<br>AGP (W) FOR R2<br>M/S.R.GOPHINATH<br>A.SHAHANA FATHIMA<br>FOR R1 DT 05/07/2019                                                                                                                                                                                                                                                                   |
| 37 | WP/18114/2010<br>(Gen. Misc.) | MR.M.B.BUHARI, (DECEASED)<br>VS<br>THE INSPECTOR GENERAL OF AND<br>ANOTHER.                                               | M/S.K.MOHANAMURALI<br>A.S.ALAGURAJA<br>-----<br>MR.T.M.PAPPAIAH SPL.G.P. TAKES NOTICE FOR<br>RR1 & 2<br>K.H.M.AFZAL, S.N.UDHAYA KUMAR, C.SATHISH<br>FOR R3 DT 21/7/2011                                                                                                                                                                                                                                                                                          |
| 38 | WP/18267/2010<br>(Service)    | MP.1/2011 FOR DIRECTION<br>MR.ARANGA VIJAYARAGHAVAN,<br>VS<br>THE DIRECTOR OF SCHOOL AND 3<br>OTHERS.                     | M/S.S.THIRUMAVALAVAN<br>M.KRISHNA SHREEDAR &<br>A.ELANGOVAN<br>-----<br>M/S C.S.ASSO FOR R4<br>AGP (W) FOR RR1 TO 3                                                                                                                                                                                                                                                                                                                                              |
| 39 | WP/18369/2010<br>(Service)    | MRS.G.GOWRI<br>VS<br>THE COMMISSIONER AND ANOTHER.                                                                        | M/S.S.RAVICHANDRAN<br>S.RAJESH<br>-----<br>MR.K.SUNDARARAJAN, STANDING COUNSEL<br>FOR CORPORATION OF CHENNAI<br>R.GOPINATH-MS/549/2005 SC FOR R1 MEMO DT<br>12/03/2020                                                                                                                                                                                                                                                                                           |
| 40 | WP/19049/2010<br>(Service)    | V.THANGAVEL<br>VS<br>THE JOINT REGISTRAR OF COOP. AND<br>2 OTHERS.                                                        | M/S.C.S.ASSOCIATES<br>-----<br>M/S.M.S.PALANISWAMY<br>V.RAVICHANDRAN<br>SP.YUARAJ<br>P.K.SHIVAKUMAR FOR R3<br>SPL GP (CO-OP) FOR R1&R2                                                                                                                                                                                                                                                                                                                           |
| 41 | WP/19084/2010<br>(Service)    | MRS.G.SAVITHIRI,<br>VS<br>STATE OF TAMIL NADU, REP. BY AND<br>3 OTHERS.                                                   | M/S.K.PREMKUMAR<br>T.KISHORE KUMAR<br>-----<br>SPL.G.P. FOR R1 TO R3<br>R-4 THE MEDICAL OFFICER<br>ALAGIYANAYAGIPURAM<br>THANJAVUR DISTRICT.<br>COUNTER AFFIDAVIT FILED                                                                                                                                                                                                                                                                                          |
| 42 | WP/20351/2010<br>(Service)    | MP.1/2010 FOR STAY AND MP.1/2012<br>TO FIX AN EARLY DATE<br>P.RAJASEKAR AND 4 OTHERS.<br>VS<br>THE CHAIRMAN AND 3 OTHERS. | M/S.N.SURESH<br>G.BABY<br>-----<br>MR.M.FAKKIR MOHIDEEN<br>FOR RR1 TO 4                                                                                                                                                                                                                                                                                                                                                                                          |
| 43 | WP/20592/2010<br>(Service)    | S.LAKSHMI<br>VS<br>THE DISTRICT COLLECTOR AND 2<br>OTHERS.                                                                | M/S.R.KRISHNASWAMY<br>V.AJOY KHOSE<br>M.MUTHUPANDIAN<br>-----<br>AGP FOR R1<br>M/S. P.INDUMATHI FOR R3<br>M/S.V.JAYAPRAKASH NARAYANAN,<br>V.JAISANKAR & G.RAJESH FOR R2                                                                                                                                                                                                                                                                                          |
| 44 | WP/20597/2010<br>(Service)    | MP.2/2010 STAY<br>VARADHARAJAN<br>VS<br>TAMILNADU ELECTRICITY BOARD, AND<br>3 OTHERS.                                     | M/S.R.KRISHNASWAMY<br>V.AJOY KHOSE<br>M.MUTHUPANDIAN<br>-----<br>M/S.P.R.DHILIP KUMAR (TNEB) FOR RR1 TO 4                                                                                                                                                                                                                                                                                                                                                        |

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| 45 | WP/21038/2010<br>(Service)    | MP.1/2010 STAY<br>R.RAJA<br>VS<br>TAMILNADU CIVIL SUPPLIES AND<br>ANOTHER.                                                                                | M/S.SAI BHARATH<br>-----<br>M/S S.RAMACHANDRAN<br>B.SIVAGAMASUNDARI FOR RR1&2<br>R1- TAMIL NADU CIVIL SUPPLIES<br>CORPORATION REP BY ITS MD<br>NO.12 TAMBUSAMY ROAD<br>KILPAUK CHENNAI-10<br>R2- THE SENIOR REGIONAL<br>MANAGER<br>CHENNAI NORTH REGION<br>TNCSC CORN SMITH ROAD<br>GOPALAPURAM CHENNAI-86                                                                                                                                                                                                                                                       |
| 46 | WP/21652/2010<br>(Service)    | M.PRAKASAM<br>VS<br>THE SECRETARY TO GOVERNMENT AND<br>ANOTHER.                                                                                           | M/S.C.MANOHAR<br>S.GIRIJA<br>-----<br>MR.T.C. CHANDRASEKARAN MTC FOR R2<br>AGP (W) FOR R1                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| 47 | WP/21931/2010<br>(Service)    | A.PANJAN,<br>VS<br>STATE OF TAMIL NADU, AND 2<br>OTHERS.                                                                                                  | M/S.K.VASUDEVAN<br>-----<br>MR.K.M.RAMESH (VAKALAT NOT FILED)<br>A.PANJAN, S/O.ANUMAN, MELKUPPAM VILLAGE,<br>CHINNAPELLIKUPPAM POST, VANIYAMBADI VIA,<br>VELLORE DISTRICT. (PETITIONER)<br>-----<br>SPL GP (FOREST) FOR RR1 TO 3                                                                                                                                                                                                                                                                                                                                 |
| 48 | WP/23709/2010<br>(Gen. Misc.) | MP. 1/2011 TO VACATE STAY<br>NALLUR CONSUMERS WELFARE<br>VS<br>THE INSPECTOR GENERAL OF AND<br>ANOTHER.                                                   | M/S.P.M.DURAI SWAMY<br>-----<br>SPL GP FOR R1 & R2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
| 49 | WP/23916/2010<br>(Service)    | MP.1/2010 FOR INJUNCTION,<br>MP.2/2010 FOR STAY AND MP.1/2011<br>TO VACATE STAY<br>P.IGNACIAMMAL,<br>VS<br>THE GOVERNMENT OF TAMIL NADU,<br>AND 4 OTHERS. | M/S.S.RAJA RAVIVARMA<br>M.SATHISH KUMAR<br>D.AJITH KUMAR<br>B.KARTHICK<br>R.DINESH KUMAR<br>DT 25/04/2019<br>-----<br>M/S.M.C. GOVINDAN<br>S. SUDALAİKANI FOR R5<br>SPL GP FOR RR1 TO 4                                                                                                                                                                                                                                                                                                                                                                          |
| 50 | WP/6635/2011<br>(Service)     | MP 2/2011 FOR INJUNCTION<br>A.BALASUBRAMANI<br>VS<br>THE MANAGING DIRECTOR AND<br>ANOTHER.                                                                | M/S.K.THILAGESWARAN<br>D.NIRMALA<br>D.ASENTHAMANI & K.RAMA<br>-----<br>M/S.T.CHANDRASEKARAN FOR R2<br>R-2 THE GENERAL MANAGER TAMILNADU STATE<br>TRANSPORT CORPORATION (VILLUPURAM) LTD.,<br>KANCHIPURAM REGION, KANCHEEPURAM DIST.                                                                                                                                                                                                                                                                                                                              |
| 51 | WP/9588/2011<br>(Service)     | MP. 1/2011 TO DISPENSE WITH &<br>MP. 2/2011 FOR DIRECTION<br>S.ARUMUGAM,<br>VS<br>THE DIRECTOR OF FISHERIES,                                              | M/S.DR.G.KRISHNAMURTHY<br>S.L.VENKATESAN & M.ASWIN<br>S.MATHIVANAN<br>-----<br>AGP(W) FOR R1                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 52 | WP/11552/2011<br>(Service)    | MP.1/2011 TO DISPENSE WITH<br>C. MURUGAN ELECTION GRARE-II<br>VS<br>THE EXECUTIVE ENGINEER AND 3<br>OTHERS.                                               | M/S.S.SIVAKUMAR<br>G.P. ARIVUCHUDAR<br>-----<br>MR.ERASKINE LEO<br>-----<br>VAKALAT NOT FILED<br>R-1 THE EXECUTIVE ENGINEER<br>TAMILANU WATER SUPPLY<br>AND DRAINAGE BOARD<br>MAINTENANCE DIVISION<br>THIRUVANNAMALAI.<br>R-2 THE JOINT CHIEF ENGINEER<br>(GENE ARAL)<br>TAMIL NADU WATER SUPPLY AND<br>DRAINAGE BOARD<br>31 KAMARAJAR SALAI<br>CHEPAUK CHENNAI 5.<br>R-3 THE SUPERINTENDING<br>ENGINEER<br>VELOORE AND THIRUVANNAMALAI<br>CIRCLE 2 14TH EAST CROSS ROAD<br>GANDHI NAGAR VELLORE 632 006<br>R-4 THE MANAGING DIRECTOR<br>CHEPAUK CHENNAI 600 005 |
| 53 | WP/19475/2011<br>(Service)    | K.SINGARAM<br>VS<br>THE DIRECTOR AND 3 OTHERS.                                                                                                            | M/S.N.ALAGU NARAYANAN<br>R.ALVIN MANOJ RAJ<br>ANEESAN RAJASEKAR<br>-----<br>AGP (EDN) FOR RR1 TO 3<br>M/S.T.S.GOPALAN FOR R4                                                                                                                                                                                                                                                                                                                                                                                                                                     |

|    |                            |                                                                                                                        |                                                                                                                                                                                                                     |
|----|----------------------------|------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 54 | WP/12460/2012<br>(Service) | MP 2/2012 FOR DIRECTION<br>A.SUNDARAMURTHY(DECEASED) AND 4<br>OTHERS.<br>VS<br>THE DISTRICT COLLECTOR AND 2<br>OTHERS. | M/S.M.SRIVIDHYA<br>S.BHARATH KUMAR<br>B.MALATHY AND D.KALAISELVI<br>-----<br>SPL.G.P. FOR RR1 & 3<br>M/S.RM.MUTTHUKUMAR FOR R2                                                                                      |
| 55 | WP/24105/2012<br>(Service) | S.VAIRAMANI,<br>VS<br>THE TAMIL NADU GENERATION AND<br>AND 4 OTHERS.                                                   | M/S.A.MOHAMED ISMAIL<br>C.SIVAKUMAR<br>K.N.B.SHAJI<br>-----<br>M/S.R.VARALAKSHMI FOR RESPTS (TNEB)                                                                                                                  |
| 56 | WP/26708/2012<br>(Labour)  | JANAB JINNA, DRIVER 766,<br>VS<br>THE PRESIDING OFFICER, AND<br>ANOTHER.                                               | M/S.S.KUMARADDEVAN, A.PRAKASH, S.VENKATESH<br>DT 17/10/2019<br>-----<br>M/S.R.ANNAMALAI<br>M.NATARAJAN FOR R2                                                                                                       |
| 57 | WP/29331/2012<br>(Service) | D.SAMPATH<br>VS<br>THE STATE OF TAMILNADU AND 29<br>OTHERS.                                                            | M/S.AL.GANTHIMATHI<br>L.PALANIMUTHU<br>MEENAKSHI GANESAN<br>-----<br>M/S.S.KANDASWAMY SPL GP(HR&CE)<br>FOR R1,R3 &R4<br>M/S.CHRISTOPHER VIJAY<br>G.THANIGAIVEL FOR R5<br>M/S.M.LOGANATHAN FOR R2                    |
| 58 | WP/30390/2012<br>(Service) | R.THANIKACHALAM<br>VS<br>THE STATE OF TAMILNADU AND 2<br>OTHERS.                                                       | M/S.M.GNANASEKAR<br>K.S.MURUGAN<br>K.SATHIYAVEL<br>K.SHYAM SUNDER<br>-----<br>MR.P.S. SIVASHANMUGASUNDARAM<br>AGP TAKES NOTICE FOR RESPDTS<br>WP REMANDED IN WA.676/2019 WANT OF TYPED<br>SET OF PAPERS             |
| 59 | WP/31322/2012<br>(Service) | .MP.1/2012 FOR STAY<br>K.B.NIDHEESH<br>VS<br>THE VICE CHANCELLOR AND 2<br>OTHERS.                                      | M/S.AL.GANTHIMATHI<br>L.PALANIMUTHU<br>MEENAKSHI GANESAN<br>-----<br>M/S.A.V.BHARATHI FOR R1TO R3                                                                                                                   |
| 60 | WP/33232/2012<br>(Service) | CHITRA<br>VS<br>THE SECRETARY TO GOVERNMENT AND<br>3 OTHERS.                                                           | M/S.A.RAMALINGAM<br>D.MADANAGOPAL<br>P.MURALI<br>G.KAVIYARASU AND N.GOBU<br>-----<br>AGP (W) FOR RR 1 TO 3<br>R4-PRINCIPAL ACCOUNTANT GENERAL, CHENNAI<br>18<br>M/S.V.VIJAY SHANKAR SC FOR R4 MEMO DT<br>30/10/2019 |

\*\*\*\*\* (Concluded) \*\*\*\*\*